

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 85(ND)/12
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s Mr. Naveen Gupta Vs. M/s. H. J. Consultants Pvt. Ltd.

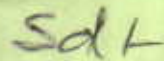
SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|--------------|--------------------|-----------------------|--|
| 1. | NEHA KHURANA | ADV | PETITIONERS |  |
| 2. | Nitesh Jain | Adv | Res |  |

ORDER

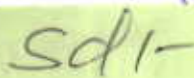
Pleadings in this case are stated to be complete.

2. Re-notify this case for final arguments on 29.09.2016 at 2.00 p.m.



(Ina Malhotra)

Member Judicial



(R.Varadharajan)

Member Judicial